

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 14.10.2019 (MONDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 957 of 2019	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Ors.	Manmeet Singh	Misha, Bishwajit Dubey
2.	Comp. App. (AT) No. 245 of 2019	Shree Balaji Valves Pvt Ltd & Anr. Vs. Sangeeta Sureka & Anr.	Anusuya Sadhu Sinha	

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 1022 of 2019	Qutab Realcon Pvt Ltd. Vs. Ramria Associates Pvt Ltd.	Anurag Bhatt	
4.	Comp. App. (AT) (Ins) No. 1023 of 2019	Punjab National Bank. Vs. Kiran Shah. IRP of ORG Informatics Ltd.	Vikky Dang	
5.	Comp. App. (AT) (Ins) No. 1024 of 2019	Anurag Nirbhaya. Vs. Anuj Maheshwari & Ors.	Ashok Kumar Juneja	
6.	Comp. App. (AT) (Ins) No. 1025 of 2019	Padmaiah Vuppu. Vs. Reliance Capital AIF Trustee Company Pvt Ltd & Ors.	Somiran Sharma	
7.	Comp. App. (AT) (Ins) No. 1026 of 2019	Rajat Saini & Anr. Vs. Pret Study by Janak Fashions Pvt Ltd.	Gaurav Kumar	
8.	Comp. App. (AT) (Ins) No. 1032 of 2019	NCC Ltd. Vs. Saptarishi Hotels Pvt Ltd.	Sundar Ramanathan	
9.	Comp. App. (AT) (Ins) No. 1033 of 2019	Shyson Thomas. Vs. Skyways Technics A/S	Aditya Kr. Sinha	Mudit Sharma
10.	Comp. App. (AT) (Ins) No. 1034 of 2019	Sanjay Singal & Anr. Vs. Punjab National Bank & Ors.	Heena George	Ritu Bhalla
11.	Comp. App. (AT) (Ins) No. 1035 of 2019	Kalyani Transco. Vs. Bhushan Power & Steel Ltd. Through RP & Ors.	Nikhil Palli	

12.	Comp. App. (AT) (Ins) No. 1036 of 2019	Taruchaya Colonizers LLP Vs. Khandelwal Buildcon Pvt. Ltd.	Archana Pathak Dave	
13.	Comp. App. (AT) No. 266 of 2019	Mooldhan Advisory Systems (P).Ltd & Ors. Vs. Yashdeep Trexim Pvt Ltd & Ors.	Satish Kumar Mishra	
14.	Comp. App. (AT) No. 267 of 2019	Rajiv Kapur. Vs. The Registrar of Companies & Ors.	Angad Mehta	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 538 of 2019	K. Paramasivam. Vs. The karur Vysya Bank Ltd & Anr.	P.J Sri Ganesh	Vijay Kumar
16.	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. With	Sumant Batra	M.S. Vishnu Sankar (R2), Jasdeep Dhillon (R3), Siram P. (R4)
17.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr. With	Parag Shah	M.S. Vishnu Sankar (R1), Jasdeep Dhillon (R2), Siram P
18.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited.	Hemantika Wahi	M.S. Vishnu Sankar, Jasdeep Dhillon
19.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Namrata Ranga-R1 Nishi Chaudhary
20.	Comp. App. (AT) (Ins) No. 642 of 2019	P.M. Mahendran Vs. Tharuvai Ramachandran Ravichandran & Ors.	R. Prabhakaran	Priyanka Ghorawat-R2 Jurtine George-RP
21.	Comp. App (AT) (Ins) No. 694 of 2019	Sushil Trading Company. Vs. International Mega Food Park Ltd & Anr.	Rakesh Kumar	Surekha Thukral
22.	Comp. App. (AT) (Ins) No. 800 of 2019	S.Shivaswamy RP and Liquidator of Le Ecosystem Technology India Pvt Ltd. Vs. Concentrix Daksh Services India Pvt Ltd & Anr.	Madhvam Sharma	
23.	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	Mohana Nijhanoan
24.	Comp. App. (AT) No. 89 of 2019	Mukesh Maneklal Choksi. Vs. Union of India & Anr.	Rohit Chaudhary	S. Rama Kantha(JD-MCA)

25.	Comp. App. (AT) No. 146 of 2019	Prithvi Tea Co. Pvt Ltd & Anr. Vs. Regional Director, Eastern Region, Registrar of Companies	Nitu Poddar	Muktar Singh
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After the above or 12:30 PM, whichever is earlier.

For Admission (After Notice)

26.	Comp. App. (AT) No. 222 of 2019	Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Aayushi Sharma	Karan Khanna Aditya Chatterjee- R6&7 Pooja M. Saigal- R13 Debarshi Bhuyan- R14
27.	Comp. App. (AT) No. 223 of 2019	Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Aayushi Sharma	Karan Khanna Aditya Chatterjee Pooja M. Saigal- R13 Debarshi Bhuyan- R14
28.	Comp. App. (AT) No. 224 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India through Ministry of Corporate Affairs & Ors.	Mahesh Agarwal	Karan Khanna Aditya Chatterjee Debarshi Bhuyan- R14

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri

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By Order

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Registrar